

have not reoriented themselves to the new conditions, then there will be the question of depriving them of their privileges or special advantages which they have been enjoying up till now.

SHRI Y. B. CHAVAN: At the present moment we are discussing and expressing our views about the privileges under the Constitution. It would be unfair for me to give a general assessment condemning class as a whole. The assessment of performance etc. will have to be done in individual cases. In some cases they are good and in some cases they may be indifferent.

WRITTEN ANSWERS TO QUESTIONS

Appointment of Judges for Heading Commissions of Inquiry

*784. SHRI YASHPAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any difficulty is being experienced to find Judges for the various Commissions of Inquiry;

(b) if so, the reasons therefor; and

(c) whether Government are prepared to give an undertaking to them that their recommendations would be accepted in toto so that the help of judiciary be ensured?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). No difficulty is being experienced in getting Judges to head the Commissions of Inquiry. A Commission of Inquiry set up under the Commissions of Inquiry Act 1952 can investigate into and record its findings on a definite matter of public importance referred to it but has no powers of adjudication. Requirements of law or statutory rules have to be kept in view in deciding on the course of further action in pursuance of the recommendations of a Commission. Each case will have to be considered on its own merits.

नागालैंड सीमा पर नक्सलवादियों का केन्द्र

*785. श्री हुकम चन्द कच्छवाय :

श्री जगन्नाथ राव जोशी :

श्री श्रीगोपाल साबू :

श्री टी० पी० शाह :

श्री भारत सिंह चौहान :

क्या गृह-कार्य मंत्री यह बताने की कृप करेंगे कि :

(क) क्या यह सच है कि नक्सलवादियों ने नागालैंड सीमा पर अपना एक केन्द्र स्थापित कर लिया है;

(ख) क्या सरकार को आशंका है कि इस केन्द्र का भारतीय सीमा पर विद्रोही नागाओं तथा विदेशों से कुछ संबंध हो सकता है ;

(ग) क्या यह भी संभव है कि उक्त नक्सलवादी इस केन्द्र के जरिये विदेशों से आसानी से शस्त्र प्राप्त कर सकते हैं; और

(घ) यदि हाँ, तो इस बारे में सरकार का क्या कार्यवाही करने का विचार है ?

गृह-कार्य मंत्री (श्री यशवन्तराव चव्हाण) :

(क) से (घ). सरकार को नागालैंड सीमा पर उग्रवादियों द्वारा एक केन्द्र स्थापित किये जाने के बारे में कोई सूचना नहीं है। तथापि सरकार को इस बात की जानकारी है कि आसाम में उग्रवादियों को भूमिगत नागाओं से थोड़ी संख्या में चीनी शस्त्र और गोला-बारूद प्राप्त हुआ है। उग्रवादियों की गति-विधियों पर कड़ी नजर रखी जा रही है।

International Gang of Idol Lifters

*786. SHRI CHENGALRAYA NAIDU :

SHRI DHANDAPANI

SHRI N. R. LASKAR

SHRI SAMINATHAN

Will the Minister of HOME AFFAIRS